

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 110/TT/2013

Date: 5.9.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for (a) 400/220kV 500MVA ICT-II along with associated 400/220 kV bays at Jind S/s and 1 no. of 220kV Line Bays Anticipated DOCO (01.06.2013) (b) 01 no. of 400 kV, 125MVAR Bus Reactor at Jind S/s along with associated bays under Northern Regional Transmission Strengthening Scheme in NR for tariff block 2009-14

Sir,

I am directed to refer to the Commission's earlier letter dated 17.6.2013 on the subject mentioned above (copy enclosed), seeking certain information by 17.7.2013, and to say that the same is still awaited. I request you to **furnish the said information along with the following further information** on affidavit, with advance copy to the beneficiaries, latest by 1.10.2013:-

- a) Reason for higher actual cost than that stated in FR in items like (i) Switch gear (CT, PT, Circuit Breaker, Isolator etc.), (ii) Control, Relay and Protection Panel, and (iii) Structure for Switch Yard in Asset-II;
- b) Present progress of work along with PERT Chart or L-2 Network to clarify how land acquisition affected implementation of project;
- c) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations;

- d) Explanation for commissioning 500 MVA ICT when, as per investment approval, the capacity envisaged for Jind ICT was 315 MVA and its cost implication;
- e) Explanation for utilization of ICT-II and bus reactor at Jind along with status of Bhiwani-Jind 400 kV D/C line;
- f) Details of Standing Committee/RPC approval.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)